

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1934
TO BE ANSWERED ON 17/03/2023

DELAYS IN PMFBY

1934. DR. SASMIT PATRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the reasons for delays in providing Pradhan Mantri Fasal Bima Yojana (PMFBY) to the farmers;
- (b) the specific delays that have taken place in this regard since the inception of this programme, year-wise and State-wise; and
- (c) the total amount of insurance premium that was retained or stayed as balance with insurance companies after paying the crop insurance the famers ?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) : Though timelines for each activity including settlement of claims are provided in the Operational Guidelines of the Pradhan Mantri Fasal Bima Yojana (PMFBY), settlement of few claims in some States got slightly delayed due to reasons like delayed transmission of yield data and late release of State share in premium subsidy by the States, yield related disputes between insurance companies and States, non-receipt of account details of some farmers for transfer of claims to the bank account of eligible farmers and National Electronic Fund Transfer (NEFT) related issues, erroneous/incomplete entry of individual farmers data on National Crop Insurance Portal (NCIP), delay in remittance of farmers share of premium/non-remittance of farmers share of premium to concerned insurance company etc. Major part of the pending claims is due to non-release of State share in premium subsidy by the respective States.

This Department is regularly monitoring the implementation of PMFBY including timely settlement of claims through weekly video conference of stakeholders, one to one meetings with insurance companies/States etc. Various innovative technologies are also adopted to increase the timeliness for flow of requisite information/data amongst stakeholders

Details of gross premium collected, total claims, paid claims and pending claims from 2019-20 to 2021-22 under the scheme are given below :

(Rs. in crore)

Year	Gross Premium	Total Claims	Paid Claims
2016-2017	21678.38	16795.46	16795.46
2017-2018	24467.69	22068.45	22065.46
2018-2019	29687.61	29191.17	28666.68
2019-2020	32329.2	27730.49	27360.44
2020-2021	31699.16	21051.74	20594.41
2021-2022	30229.08	16434.87	14920.82
